

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST OF REGISTRAR

COURT NO. 3

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 13th March, 2019

TIME:10.30 hrs. to 13.15 hrs.

LEARNED REGISTRAR, MR SUSHIL KUMAR

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLETION OF PLEADING				
1.	Original Application No. 09/2019(CZ) (I.A.No.17/19)	Atul Agarwal Vs Amit Jain & 8 Ors.	Mr. Ruchir Chaturvedi, Adv. for Applicant	
2.	Original Application No. 10/2019(CZ)	Associated Stone Industries (Kota) Pvt. Ltd. Vs State of Rajasthan & 4 Ors.	Mr. Yadvendra Yadav, Adv. for Applicant	
3.	Appeal No. 04/2019(CZ)	Elite Engineers Vs MP SEIAA & Anr.	Mr. Rohit Sharma, Adv. for Applicant	

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